NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/145/2016

NAME OF THE PETITIONER(S)

: Michael Stennett

NAME OF THE RESPONDENT(S)

: M/s Megabarre Asia Pacific India Private Limited & 2

others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

YOUR T

ROHAN RATASEKARAN

S.R. RATHGOPAL

Consel for Potition

ORDER

Counsel for Petitioner present and prayed for time for making final submissions. At request, time is enlarged. Put up on 21.08.2017 at 10.30 A.M.

C-vibagages.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)